THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION Imphal, the 2nd August, 2017

No.HCM/A-49/92-A&E IV(Pt.2)/ The High Court of Manipur is pleased to declare the result of "Stenographer Grade-I Recruitment Examination, 2017" and "Stenographer Grade-II Recruitment Examination, 2017" in order of merit.

	LIST OF SELEC	CTED CANDIDATE FOR STENOGRAPHER GRADE-I
SI. No.	Roll No.	Name of the Candidate
1.	STG-I-022	Kaborambam Sandeep Singh

The following candidates will be offered the post of Stenographer Grade-I on adhoc basis for a period of 6(six) months under the terms and conditions prescribed by the Registry of this High Court.

SI. No.	Roll No.	Name of the Candidate	
1.	STG-I-021	Shougrakpam Devananda Singh	
2.	STG-I-031	Lairenmayum Indrajeet Singh	
3.	STG-I-027	Abujam Surjit Singh	
4.	STG-I-020	Hitler Khuman	
5.	STG-I-001	Kh. Joshua Maring	
6.	STG-I-054	Khoisnam Kinison Singh	

	LIST OF SELEC	CTED CANDIDATES FOR STENOGRAPHER GRADE-II
SI.	Roll No.	Name of the Candidate
No.	*	
1.	STG-II-046	John Telen Kom
2.	STG-II-036	Lairenmayum Indrajeet Singh

	WAIT LIST	CANDIDATES FOR STENOGRAPHER GRADE-II
SI.	Roll No.	Name of the Candidate
1.	STG-II-039	Chongnunkim Gangte
2	STG-II-002	Kh. Joshua Maring

Further, all candidates excluding the Wait Listed are informed to collect offer form for the above posts from this Registry on 4th and 5th August, 2017 during office hours.

Sd/-(N. ROJIT SINGH) Registrar (Admn. / PM&P) High Court of Manipur, Imphal

Endt. No. HCM/A-49/92-A&E IV(Pt.2)/66698 - 7-12 Imphal, the 2nd August, 2017. Copy to:-

1. The Secretary (Law), Government of Manipur.

- 2. The Commissioner (Vigilance), Government of Manipur.
- 3. The Registrar, High Court of Manipur.
- 4. The CPC, High Court of Manipur.
 - He is requested to upload the above notification in the official website of this Registry.
- 5. The Joint Registrar (Admn./PM&P), High Court of Manipur.
- 6. The Deputy Registrar (Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
- 7. The Assistant Registrar-I, II & III/Librarian-cum-Research Officer, High Court of Manipur.
- 8. The Principal Secretary to Hon'ble Acting Chief Justice, High Court of Manipur.
- 9. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
- 10. The Private Secretary to Registrar General, High Court of Manipur.
- 11. The Director, Information and Public Relation, Imphal.
 - with one spare copy for favour of wide publicity in the News Item.
- 12. The Director, Doordarshan Kendra, Imphal.
 - for favour of broadcasting as News Item.
- 13. The Assistant News Editor, AIR, Imphal.
 - for favour of broadcasting as News Item.
- 14. Notice Board/Guard file.
- 15. Concerned file.

Registrar (Admn. / PM&P) High Court of Manipur, Imphal